



ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ

ಅಧಿಕೃತವಾಗಿ ಪ್ರಕಟಿಸಲಾದುದು
ವಿಶೇಷ ರಾಜ್ಯ ಪತ್ರಿಕೆ

ಭಾಗ - ೪ಎ Part - IVA	ಬೆಂಗಳೂರು, ಮಂಗಳವಾರ, ೧೪, ಜೂನ್, ೨೦೨೨ (ಜ್ಯೇಷ್ಠ, ೨೪, ೨೦೨೨, ೧೯೪೪) BENGALURU, TUESDAY, 14, JUNE, 2022 (JYESHITA, 24, SHAKAVARSHA, 1944)	ನಂ. ೩೩೯ No. 339
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GOVERNMENT OF KARNATAKA

No. DPAR 1 SLU 2022

Karnataka Government Secretariat,
Vikasa Soudha,
Bengaluru, dated: 14.06.2022

NOTIFICATION

WHEREAS Shri Basavaraj Bommai, Chief Minister of Karnataka has recommended that Hon'ble Shri Justice Bhimanagouda Sanganagouda Patil, Former Judge, High Court of Karnataka and presently serving as the Karnataka Upalokayukta, be appointed as the Lokayukta of Karnataka.

WHEREAS this recommendation has been made after consulting the Chief Justice of High Court of Karnataka, the Chairman, Karnataka Legislative Council, the Speaker, Karnataka Legislative Assembly and the Leaders of Opposition in both the Houses of the Karnataka State Legislature.

ORDER

Now, therefore, in exercise of the powers vested in me under section 3(1) of the Karnataka Lokayukta Act, 1984

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(Karnataka Act No.4 of 1985), 1, THAAWARCHAND GEHLOT, Governor of Karnataka, hereby appoint Hon'ble Sri Justice Bhimanagouda Sanganagouda Patil, Former Judge, High Court of Karnataka and presently serving as the Karnataka Upalokayukta, as the Lokayukta of Karnataka State.

Sd/-
(THAAWARCHAND GEHLOT)
GOVERNOR OF KARNATAKA.

(L.SHARADA)
Joint Secretary to Government,
Department of Personnel and
Administrative Reforms
(Vigilance)